WRITTEN ANSWERS TO QUESTIONS

AMENDMENT OF CONDUCT OF ELECTIONS RULES

*443. SHRI B K. KAUL: Will the Minister of LAW AND JUSTICE/ farfff ^X *9/m T'ft be Pleased to state:

- (a) whether there is any proposal under Government's consideration to amend further the Conduct of Elections Rules to improve the election process and to ensure fair elections in the country; and
- (b) if so, what are the details of the proposal?

 THE MINISTER OF LAW AND JUSTICE/(SHRI H.

विधि और न्याय मंत्री R. GOKHALE) : (a) No, Sir.

(b) Does not arise.

CEMENT FACTORIES

*444. SHRI RAJENDRA PRATAP SINHA : SHRI ARJUN ARORA : DR. SALIG RAM : SHRI KRISHAN KANT :

Will the Minister of INDUSTRIAL DEVELOPMENT/Nicion for the pleased to refer to the reply to Starred Question No. 8 given in the Rajya Sabha on the 29th March, 1971 and state:

whether Government have since taken a decision on the setting up of more cement factories; and

if so, the details thereof and the financial outlay for each of the units?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRFAI OF INDUSTRFAI (SHRI GHANSHYAM OZA): (a) and (b) Government have since decided to sec up two more cement factories in the Public Sector one at Bokajan in Assam and the other at Paonta in Himachal Pradesh with a capacity each of two lakh tonnes per annum. The capital expenditure for the Bokajan project is estimated at Rs. 1.098 lakhs and that of Paonta at Rs. 761 lakhs. 2—8 R.S./71

These factories will be under the control of the Cement Corporation of India.

DIVISIONAL HEADQUARTERS AT NEW JALPAIGURI

*445. DR. Z. A. AHMAD : SHRI KALYAN ROY :

Will the Minister of RAILWAYS/

whether it is a fact that Government have been receiving repeated demands for locating a divisional headquarter of the Northeast Frontier Railway at New Jalpaiguri in Northern Bengal;

whether it is a fact that the issue regarding the setting up of such a divisional headquarter at New Jalpaiguri was considered at a meeting in Calcutta on the 14th May, 1969, in the presence of senior railway officers and the then Minister of State for Railways and others; and

whether Government are aware of the fact that the delay in setting up this headquarter has created widespread resentment among the people of the area, and what are the reasons for the delay in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS/ OF HAID MOHD. SHAFI QURESHI): (a) Government had received a few representations in this regard sometime ago.

Yes, Sir.

In pursuance of the decision taken at the meeting of 14th May, 1969 the question of locating a divisional headquarters at Siliguri/New Jalpaiguri was again examined. It was not considered justifiable to set up a divisional headquarters at Siliguri/New Jalpaiguri.

MID-TERM ELECTIONS TO LOK SABHA

*446 SHRI SUNDAR MANI PATEL: Will the Minister of LAW AND JUSTICE/fate and return to be pleased to state:

(a) whether Government have received any complaints against the Returning Officers indulging in corrupt practices during recent mid-term elections; and